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O.A.NO.501 OF 2007

ORDER DATED 06.12.07

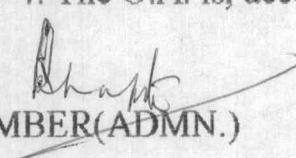
**CORAM: DR.D.K.SAHU, MEMBER(JUDL.)
AND
SHRI C.R.MOHAPATRA, MEMBER(ADMN.)**

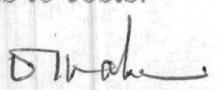
Applicant appeared in person. Copy of the O.A. has been served on Mr.U.B.Mohapatra,Ld.SSC for the Union of India who is not present but Mr.S.Mishra the panel counsel is present on behalf of him.

2. Applicant has since retired from the government service, he has filed this application for grant of a certified copy of his service book which has not been given to him in spite of his representation.

3. A reference is made to Government of India order No.F.12(16)-E.IV/6 issued on SR 198 that in case of retirement, discharge or resignation, the ex-employee seeks for supply of a certified copy of service book that should be given to him on payment of copying fees. Such being the executive instructions, we do not find any reason ~~that~~ ^{for} the concerned respondent authority not to give the certified copy of the service book to the applicant. We therefore, direct the Res.No.2 to grant certified copy of the service book to the applicant within one month from the date of deposit of the required fee for that purpose.

4. The O.A. is, accordingly, disposed of. No order as to costs.


MEMBER(ADMN.)


MEMBER(JUDL.)

On dt. 6.12.07
Copies is served to
both the parties.


7.12.07